

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

212. C.P. (IB)/721(MB)2021

IN THE MATTER OF

Harmony Organics Private Limited

V/s

Khushboo Fragrance Private Limited

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 06.02.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Counsel Mr. Nausher Kohli (VC)
For the Respondent: Ms. Nikita Vardhan (VC)

ORDER

The Ld. Counsel for the Respondent prays for short adjournment. Allowed as prayed for. Adjourned to **16.02.2024**.

Sd/-
MADHU SINHA
Member (Technical)

Sd/-
REETA KOHLI
Member (Judicial)

Shubham